

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF COMMERCE  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2452**  
ANSWERED ON 13/03/2026

**IMPACT OF FREE TRADE AGREEMENTS ON INDIA'S TRADE BALANCE**

2452. SHRI SANJAY SINGH:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the total number of Free Trade Agreements (FTAs) and Comprehensive Economic Partnership Agreements (CEPAs) signed by India so far, country-wise since 2020;
- (b) the country wise details of India's total exports and imports in terms of value (₹ crore), volume and major commodities traded, since the year of implementation of FTAs/CEPAs year-wise;
- (c) the year-wise trade balance (surplus/deficit) with each of the above countries from the year of agreement till date; and
- (d) whether Government has conducted any impact assessment of these FTAs/CEPAs on India's trade deficit?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY

(SHRI JITIN PRASADA)

(a) to (c) Since 2020, India has signed 06 Free Trade Agreements (FTAs) with its trade partners, namely, Mauritius, United Arab Emirates (UAE), Australia, European Free Trade Association (EFTA), the United Kingdom (UK) and Oman. 04 of these signed FTAs are currently in force while the Comprehensive Economic and Trade Agreement (CETA) signed with the United Kingdom on 24th July, 2025 and Comprehensive Economic Partnership Agreement (CEPA) signed with Oman on 18th December, 2025 will come into effect after ratification. In addition, FTA negotiations with New Zealand and the European Union have been concluded on 22nd December 2025 and 27th January 2026 respectively. Also, India and the United States of America (USA) have announced on February 7, 2026 that the United States of America (United States) and India have reached a framework for an Interim Agreement regarding reciprocal and mutually beneficial trade (Interim Agreement). The details of import, export, trade balance and major commodities traded, since the year of implementation of the 04 trade agreements in force, signed since 2020, are provided at **Annexure**.

(d) The Government regularly reviews and assesses the impact of Free Trade Agreements (FTAs) and Comprehensive Economic Partnership Agreements (CEPAs) based on feedback from domestic industry, stakeholders, industry associations and concerned Ministries/Departments. These assessments include comprehensive analysis of the composition of imports and exports, trends in trade flows and sectoral performances.

The assessments examine implications for India's trade balance in the context of domestic requirements, energy security, raw materials, supply chains and value addition across sectors through trade linkages that strengthen technological upgradation, manufacturing ecosystems and enable deeper integration of the Indian products with global value chains, thereby contributing to overall economic growth and competitiveness.

Institutional mechanisms such as Joint Committees and Sub-Committees established under these agreements are also used to review implementation issues and address concerns raised by the domestic industry.

Relatedly, Government has undertaken various initiatives such Export Promotion Mission (EPM) approved by the Cabinet on 12.11.2025, Foreign Trade Policy effective from April 01, 2023, Rebate of State and Central Levies and Taxes (RoSCTL) Scheme, Remission of Duties and Taxes on Exported Products (RoDTEP), Districts as Export Hubs initiative, Trade Connect ePlatform - a unified digital interface to provide international trade information and services to all Indian exporters etc. to strengthen domestic capacities, promote value addition and boost exports so as to maximise the benefits arising from these trade agreements.

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**1. India - Mauritius Comprehensive Economic Cooperation and Partnership Agreement (CECPA)**

Date of Signing: 22nd February, 2021

Date of implementation: 01st April, 2021

(Value in Rs. Crore)

	2020-21	2021-22	2022-23	2023-24	2024-25	Apr – Dec 2025
<b>Export</b>	3125	5326	3720	6454	5699	3490
<b>Import</b>	315	536	736	605	1788	766
<b>Total Trade</b>	3440	5862	4325	7059	7487	4256
<b>Trade Balance</b>	2810	4790	2984	5849	3911	2724

(Source: DGCIS)

- **Major exported commodities to Mauritius:** Salt; Sulphur; Plastering Materials, Cotton; Iron and Steel; Electrical Machinery and Equipment; Mineral Fuels, Mineral Oils; Plastic and Articles thereof.
  - **Major imported commodities from Mauritius:** Articles of Iron or Steel; Medical or Surgical Inst. and Apparatus Parts and Accessories thereof; Television Image and Sound Recorders and Reproducers, and Parts.
- 2. India-Australia Economic Cooperation and Trade Agreement (ECTA)**

Date of Signing: 02nd April, 2022

Date of implementation: 29th December 2022

(Value in Rs. Crore)

<b>India's Export to Australia</b>					
		2022-2023	2023-2024	2024-2025	Apr-Dec 2025
A	Gems and Jewellery Products	2553	2753	2483	2728
B	Petroleum Products	34127	23334	31433	37910
C	Non-petroleum and Gems & Jewellery Products	25160	29468	31752	31974
<b>Total Export (A+B+C)</b>		<b>61840</b>	<b>55555</b>	<b>65668</b>	<b>72612</b>
<b>India's Import from Australia</b>					
A	Gems and Jewellery Products	6936	8429	16666	31073
B	Petroleum Products	48	2	12	25
C	Non-petroleum and Gems & Jewellery Products	118044	143571	117104	100134
<b>Total Import (A+B+C)</b>		<b>125028</b>	<b>152002</b>	<b>133782</b>	<b>131232</b>
<b>Total Trade</b>		<b>186868</b>	<b>207557</b>	<b>199450</b>	<b>203844</b>
<b>Trade Balance (Gems and Jewellery Products)</b>		-4383	-5676	-14183	-28345
<b>Trade Balance (Petroleum Products)</b>		34079	23332	31421	37885
<b>Trade Balance (Non-petroleum and Gems &amp; Jewellery Products)</b>		-92884	-114103	-85352	-68160
<b>Trade Balance</b>		-63188	-96447	-68114	-58620

(Source: DGCIS)

- **Major exported commodities to Australia:** Automotive Diesel Fuel; Basmati Rice; Garnet; Electro-Cardiographs; Electrical Machinery and Equipment
- **Major imported commodities from Australia:** Coal; Articles of jewellery set with precious or semi-precious stones; Gold and precious metals; Lentils; Copper Ores; Liquified Natural Gas; Manganese Ore.

### 3. India - United Arab Emirates (UAE) Comprehensive Economic Partnership Agreement (CEPA)

Date of Signing: 18th February, 2022

Date of implementation: 01st May 2022

(Value in Rs. Crore)

India's Export to UAE					
		2022-2023	2023-2024	2024-2025	Apr-Dec 2025
A	Gems and Jewellery Products	36964	46480	66673	65771
B	Petroleum Products	46263	69472	68194	64128
C	Non-petroleum and Gems & Jewellery Products	125931	137901	160227	180152
<b>Total Export (A+B+C)</b>		209158	253852	295094	310050
India's Import from UAE					
A	Gems and Jewellery Products	118747	118946	166630	229453
B	Petroleum Products	151618	221928	146039	209214
C	Non-petroleum and Gems & Jewellery Products	64105	86532	85157	98172
<b>Total Import (A+B+C)</b>		334470	427406	397826	536838

<b>Total Trade</b>	543628	681258	692921	846888
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<b>Trade Balance (Gems and Jewellery Products)</b>	-81783	-72466	-99957	-163682
<b>Trade Balance (Petroleum Products)</b>	-105355	-152456	-77845	-145086
<b>Trade Balance (Non-petroleum and Gems &amp; Jewellery Products)</b>	61826	51369	75070	81980
<b>Trade Balance</b>	-125312	-173553	-102732	-226788

(Source: DGCIS)

- **Major exported commodities to UAE:** Mineral oils and products of their distillation; Iron and Steel; Chemicals; Plastering materials, Lime and Cement.
- **Major imported commodities from UAE:** Mineral Fuels; Cut and polished diamonds; Gold jewellery and parts thereof; Edible Fruit and Nuts; Fertilisers; Rubber and articles thereof, Machinery and Mechanical Appliances.

### 4. India-European Free Trade Association (EFTA) Trade and Economic Partnership Agreement (TEPA)

India – EFTA TEPA signed on 10<sup>th</sup> March 2024 was implemented with effect from 01<sup>st</sup> October, 2025. Since TEPA has recently been implemented, the available trade data with EFTA for this period is provisional, which may be seen at <https://ftddp.dgciskol.gov.in/dgcis/>

**Note on Volume Trade Data:** Commodities are traded and reported in different units (e.g. kilograms, meters, litres, tonnes, unit numbers, etc.). The detailed tariff line wise commodity list may be to perused for over twelve thousand tariff items through the DGCIS Data Dissemination Portal at <https://ftddp.dgciskol.gov.in/dgcis/>